

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-110 (PB)/2017**

**IN THE MATTER OF:**

Alchemist Asset Reconstruction Co. Ltd. .... Applicant/petitioner  
And  
Triupati Buildings & Offices Pvt. Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 13.10.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Shri R. Varadharajan,**  
**Hon'ble Member(Judicial)**

**Ms. Deepa Krishan**  
**Hon'ble Member (Technical)**

For the Financial Creditor : Ms. Varsha Banerjee, Mr. Kunal  
Godhwani, Advocates

For the Respondent : Mr. Parag Tripathi, Mr. Pulkit Deora,  
Ms. Mishika Bajpay, Advs.

**ORDER**

For Order, see (IB)-190(PB)/2017.

13.10.2017  
V. Sethi